


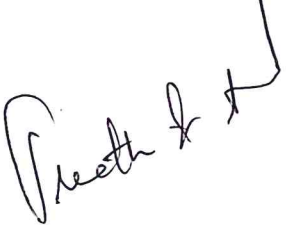
**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/3/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/201/2016
NAME OF THE PETITIONER(S) : CMK Subramaniam & 4 Others
NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	HEMA SRINIVASAN SUSHMITA UDDYSHANKAR MOHAMED JAVED SHERIF	COUNSEL FOR RESPONDENTS	
2	ROHAN RAJASEKARAN PREETHI . S . ARASU for RAJAGOPAL & RAGHUNATHAN Advocate	Counsel for Peters	

ORDER

Ms Preethi S Arasu, counsel for petitioner present. Shri Mohamed Javed Sherif, counsel for respondents present. Counsel for petitioner stated that she is filing additional typed set in support of their petition in the Registry today. Copies of the same is served to the other side. The Registry is directed to check the documents. The matter is posted for final arguments. Put up on **07.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)